

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-317(PB)/2024

IN THE MATTER OF:

Bibhuti Bhushan Biswas and Ors
Vs
Samyak Projects Private Limited R

.... Petitioner

.... Respondent

Order under Section 7 of (IBC)

Order delivered on 13.06.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the IRP : Adv. Parish Mishra
For the Respondent :

ORDER

Mr. Parish Mishra, Ld. Counsel for the Petitioner appeared physically and seeks adjournment on the ground that the main counsel is not available today. At request, list the matter on **15.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

13.06.2024
Lalit